

CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

SESHACHAL TECHNOLOGIES LIMITED

Registered Office: E-19, Panchavati Township, Akkireddy Palem, BHPV Post, Visakhapatnam - 530012, Andhra Pradesh, India. Mobile No.: +91-9866683972;

Corporate Office: 11, Pavani Villas, Dwarakapuri Colony, Panjagutta, Hyderabad – 500082; Andhra Pradesh, India. Tel. No.: +91-40-40188765; Fax No. +91-40-23321560; Email: seshachaltechnologieslimited@rediffmail.com

CASH OFFER FOR ACQUISITION OF 13,88,720 EQUITY SHARES FROM SHAREHOLDERS

This Corrigendum to Public Announcement (hereinafter referred to as “Corrigendum”) is being issued by Systematix Corporate Services Limited (hereinafter referred to as “Manager to the Offer”), for and on behalf of Mr. Narendara Chitturi (hereinafter referred to as the “Acquirer”) pursuant to and in compliance with, among others, Regulation 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as “the Regulations”).

This Corrigendum is in continuation of and should be read in conjunction with the original Public Announcement (“PA”) dated June 30, 2011 published in The Financial Express (all editions), Jansatta (all editions), Prajashakthi (Visakhapatnam edition) and Apla Mahanagar (Mumbai edition). The terms used but not defined in this Corrigendum shall have the same meanings assigned to them in the original PA.

The Manager to the Offer has received SEBI's Observations dated August 16, 2011 in terms of proviso to Regulation 18(2) of the Regulations and hence the shareholders of Seshachal Technologies Limited are requested to note at all the relevant places in the PA the following revised schedule related to the Open Offer:

1. The original schedule of the major activities has been revised under the Open Offer which as follows:

Activity	Original Date (Day)	Revised Date (Day)
Public Announcement	June 30, 2011 (Thursday)	June 30, 2011 (Thursday)
Specified Date	July 15, 2011 (Friday)	July 15, 2011 (Friday)
Date by which Letter of Offer to be posted to the Shareholders	August 6, 2011 (Saturday)	August 23, 2011 (Tuesday)
Date of Opening of the Offer	August 17, 2011 (Wednesday)	August 26, 2011 (Friday)
Last date for revising the Offer Price / Number of Share	August 23, 2011 (Tuesday)	September 5, 2011 (Monday)
Last date for withdrawal of acceptance by the Shareholders	August 29, 2011 (Monday)	September 9, 2011 (Friday)
Date of Closure of the Offer	September 5, 2011 (Monday)	September 14, 2011 (Wednesday)
Date of communicating the rejection / acceptance and payment of consideration for the acquired shares	September 20, 2011 (Tuesday)	September 29, 2011 (Thursday)

2. This Corrigendum to the PA would be available on the SEBI's website at www.sebi.gov.in.
3. The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of its obligations under SEBI (SAST) Regulations.

Issued by Manager to the Offer on behalf of the Acquirer:

 SYSTEMATIX GROUP Investments Re-defined	SYSTEMATIX CORPORATE SERVICES LIMITED SEBI Registration No.: INM000004224 J.K. Somani Building, 2nd Floor, Mumbai Samachar Marg, British Hotel Lane, Fort, Mumbai – 400 001. Tel. No.: 91-22-30298280/86; 91-22-66198280/86. Fax No.: 91-22-30298029; 91-22-66198029 Email: investor@systematixgroup.in Contact Person: Mr. Amit Kumar / Mr. Ankit Doshi
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Place : Mumbai
Date : August 20, 2011.